

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(IB) No. 633/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> December 2017, 10.30 A.M

Name of the Company	Robo silicon Pvt Ltd Vs Simplex Infrastructure Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CHHATRAPAL SUGANDH  
Advocate

Petitioner

Cb. Sugandh  
12/12/2017

2. Ms. Ishani Singh  
Ms. Pooja Agarwal } Advocates for Corporate Debtor

Adv.  
12/12/17

ORDER

Ld. Counsel for the operational creditor and the corporate debtor made a joint statement that the process of settlement is going on.

List it on 19/01/2018 for further order.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)